

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 3603/2017**

New Delhi, this the 17<sup>th</sup> day of July, 2019

**Hon'ble Ms. Aradhana Johri, Member (A)**

1. Mrs. Poonam,  
D/o. Late Sh. M. L. Sharma (Aged about 50 years)  
Old Group 'C', Telephone Operator,  
Date of enrolment 11.07.2008,  
R/o. D4/70B, Bashist Park,  
Sagarpur, New Delhi-110 046.
  
2. Sh. Sukh Ram Gujar,  
S/o. Sh. Her Chand Gujar (aged about 33 years)  
Old, Group 'C', Telephone Operator,  
Date of enrolment 29.11.2011,  
R/o. H. No. 386 L Extension,  
Rama Park, Mohan Garden, Uttam Nagar,  
New Delhi-110 059. ....Applicants

(None)

Versus

Ministry of Defence & Ors.

1. The Secretary  
Ministry of Defence  
Dept. of Defence Production  
New Delhi-110 011.
  
2. Dte. Gen of Medical Services (Army)  
Adjutant General's Branch  
Army Headquarters  
'L' Block, New Delhi-110 001.
  
3. Dte Gen of Armed Forces Medical Services  
Min of Defence, AHQ  
'M' Block, New Delhi – 110 001.
  
4. Commandant  
Base Hospital, Delhi Cantt.  
New Delhi-110 010. ....Respondents

(By Advocate : Mr. A. K. Srivastava)

**O R D E R (O R A L)**

None for the applicants despite several dates having being given and the last opportunity been given on 09.07.2019.

2. Learned counsel for respondents has stated that O.A No. 3580/2017, which is similar to the present case, is listed on 13.08.2019.

3. It appears that the applicant is not interested in pursuing the matter anymore. Therefore, it is dismissed for default.

(Aradhana Johri)  
Member (A)

/Mbt/